

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/36(KB)2022
IA(COMPANIES.ACT)/119(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	ASREC INDIA LIMITED VS BIHAR FIRE BRICKS AND POTTERIES LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. Debaleena Ganguly, Adv.] For the Resolution Professional
Mr. Debabrata Ganguly, Adv.]

ORDER

1. Learned Counsel for the Resolution Professional present.
2. **IA(COMPANIES.ACT)/119(KB)2024:**
 - a. List this matter on **16th July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**